



**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

ORIGINAL APPLICATION NO. 60/00908/2021

DATED THIS THE 18th DAY OF AUGUST, 2021

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

(On video conference from Central Administrative Tribunal, Chandigarh Bench, Chandigarh)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore)

Dr. Anil Sehajpal son of Shri Raj Kumar Sehajpal, aged 55 years, working as Plant Protection Officer (Chemistry), in Chemistry Division, Central Insecticides Laboratory (CIL), Directorate of Plant Protection, Quarantine & Storage (PPQ&S), CIL Building, NH-IV, Faridabad-121001, Haryana (presently resident of # 5L/109, NIT, Faridabad-121001, Haryana). Group A.

....Applicant

(By Advocate Sh. Pankaj Mohan Kansal – through video conference)

Vs.

1. Union of India through the Secretary to Government of India, Ministry of Agriculture and Farmers Welfare, Department of Agriculture, Co-operation and Farmers Welfare, Old CGO Complex, NH-IV, Faridabad, Haryana-121001. Email : secy-agri@gov.in

2. The Plant Protection Advisor, Directorate of Plant Protection Quarantine & Storage (PPQ&S), Old CGO Complex, NH-IV Faridabad, Haryana – 121001. Email : ppa@nic.in

....Respondents



O R D E R (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

1. After arguing the matter for some time, learned counsel for the applicant wishes to withdraw the present Original Application with liberty to file a fresh one with better particulars.
2. Accordingly, the Original Application is dismissed as withdrawn with liberty as aforesaid.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

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